

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2698
ANSWERED ON:29.03.2012
ERADICATION OF POVERTY
Nagar Shri Surendra Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken any measures to eradicate poverty in the country;
- (b) if so, the details thereof;
- (c) whether the said measures have been effective in poverty eradication;
- (d) if so, the details in this regard; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (e): The Ministry of Rural Development are implementing Swarnajayanti Gram Swarozgar Yojana (SGSY)/National Rural Livelihood Mission (NLRM) now known as Aajeevika as self employment programme and Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for wage employment. These schemes are implemented to facilitate employment generation and poverty alleviation.

NLRM, started by restructuring the existing SGSY, has brought about a paradigm shift in the approach to poverty alleviation. MGNREGA provides for enhancement of livelihood security of the rural households by providing at least 100 days of guaranteed wage-employment in a year to every household on demand for doing unskilled manual work. This scheme is demand driven. The average wages paid under this programme has increased from Rs. 75 in 2007-08 to Rs. 117.09 in 2011-12 (up to 16.3.2012) at National level. Increase in income has resulted in increase in ability of rural household to purchase foodgrains, other essential commodities, and to access education and health care.

For effective implementation of rural development programmes, the Ministry of Rural Development has taken certain measures which includes conducting meeting of Performance Review Committee, appointment of National Monitors, Field visits by the officials of the Ministry, monthly progress reports, on-line monitoring, Management Information System (MIS) and Vigilance and Monitoring Committees (V&MC) at States and Districts.